

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 4 ROOM NO. : 405****DATED : 14/02/2018**

DAY : Wednesday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	E/311/2008	. Unirose Textile Processors (P) Ltd. -Vs- CCE PUNE II	IP/DR	* No Notice
2	E/312/2008	Shri Shahajan G. Shirgave -Vs- CCE PUNE II	IP/DR	* No Notice
3	E/313/2008	Shri Shakil G. Shirgave -Vs- CCE PUNE II	IP/DR	* No Notice
4	E/1100/2008	CCE MUMBAI - II -Vs- Omkar Furniture	DR/IP	* Issue Notice
5	E/1104/2008	Onkar Furniture -Vs- CCE MUMBAI - II	Sailesh P.Sheth /DR	* Issue Notice
6	E/1105/2008	Onkar Furniture -Vs- CCE MUMBAI - II	Sailesh P.Sheth /DR	* Issue Notice
7	E/1218/2008	Afcons Infrastructure Ltd -Vs- CCE GOA	L. P. Dhir /DR	* Issue Notice
8	E/899/2009	Yashwant SAhakari Glucose Karkhana Ltd. -Vs- CCE KOLHAPUR	M.A. Nyalkalkar, Advocate /DR	* No Notice
9	E/1223/2009	Yashwant Sahakari Glucose Karkhana Ltd. -Vs- CCE KOLHAPUR	M.A. Nyalkalkar, Advocate /DR	* Issue Notice
10	E/932/2009	Kirloskar Oil Engines Ltd. -Vs- CCE PUNE III	Mayur Shroff /DR	* Issue Notice
11	E/1108/2009	Kirloskar Oil Engines Ltd. -Vs- CCE PUNE III	Mayur Shroff /DR	* Issue Notice
12	E/1109/2009	Kirloskar Oil Engines Ltd. -Vs- CCE PUNE III	Mayur Shroff /DR	* Issue Notice
13	E/989/2009	Ashwini Pannalal Agarwal -Vs- CCE THANE I	Vinay S.Sejpal /DR	* Issue Notice
14	F/990/2009	Plaza Castings Pvt. Ltd.	Vinay S.Sejpal /DR	* Issue

		-Vs- CCE THANE I		Notice
15	E/1239/2009	Bhuwalka Steel Industries Ltd. -Vs- CCE THANE I	Dr. D. M. Misra, Advocate, /DR	* Issue Notice
16	E/1241/2009	Laurel Wires Ltd. -Vs- CCE NASHIK	Prashant Patankar /DR	* Issue Notice
17	E/1251/2009	Sandeep Jain -Vs- CCE NASHIK	Prashant Patankar /DR	* Issue Notice
18	E/1252/2009	Sameer Jain -Vs- CCE NASHIK	Prashant Patankar /DR	* Issue Notice
19	E/1446/2009	Flomatic Engineers -Vs- CCE MUMBAI - V	C.S.Biradar /DR	* Issue Notice

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai**